

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES**

**LOK SABHA
UNSTARRED QUESTION NO.611
TO BE ANSWERED ON THE 18TH NOVEMBER, 2016/KARTIKA 27, 1938 (SAKA)**

RESERVATION IN BANKS

QUESTION

611 DR. UDIT RAJ :

Will the Minister of FINANCE be pleased to state:

- (a) whether the Apex Court on 09.01.2015 interpreted the word concession as mentioned in paragraph 2 of the Department of Personnel and Training (DOPT) OM dated 01.11.1990 about concessions to be given to officers belonging to SC/ST categories and if so, the details thereof;
- (b) whether the Government has received any proposal for reservation up to level 6 in Public Sector Banks and if so, the details thereof;
- (c) whether the Government issue any instruction clarifying the same; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)**

(a) Hon'ble Supreme Court in its Judgement dated 09.01.2015 has directed for reservation in promotion instead of concession within Group A Services carrying ultimate salary of Rs.5700/- per month upto Scale 6 which has been reversed in its Judgement dated 08.01.2016.

The directions of Hon'ble Supreme Court's Judgement dated 09.01.2015 and 08.01.2016 has been considered by the Government and found that based on overall percentage representation of SC/ST vis-à-vis number of employee in Group A in Public Sector Banks/Financial Institutions/Public Sector Insurance Companies is 17.79% and 7.53% respectively which is fulfilling condition of percentage of 15% and 7.5% required as per the existing reservation policy of Government of India. Instruction to clarify the representation of SCs/STs in Group-A posts in Banks were issued on 20.10.2016.

The Public Sector Banks (PSBs) were clarified on 18.02.2014 that concessions mentioned in DoP&T's O.M. dated 07.06.2013 will be available to the SC/ST officers in PSBs in promotion by selection to posts within the officer cadre up to Middle Management Grade Scale-III or Grade-C (lowest three rungs in officers' cadres), whichever is applicable.

(b) to (d): Representations from some SC/ST Associations were received and got examined in consultation with DoPT. DoPT has informed that at present there is no proposal under consideration to review the existing instructions.
